

Visit Report of M/s SML Films Ltd., Ichhapore, Taluka Chorasi, Dist. Surat, Gujarat with reference to Hon'ble NGT Matter O.A. No. 438/2021

Hon'ble NGT Principal Bench, Delhi passed an order dated 27/01/2022 in O.A. No. 438/2021 (based on a complaint received from Paryavaran Mitra, Thaltej, Ahmedabad, Gujarat against M/s. SML Films Ltd. Ichhapore GIDC, Surat), wherein a Joint Committee was constituted comprising of CPCB, State PCB, Gujarat Industrial Development Corporation (GIDC), SEIAA Gujarat and District Magistrate, Surat to investigate the allegations raised against M/s. SML Films Ltd., Ichhapore GIDC, Surat, Gujarat and to ascertain factual position in the matter. GPCB was appointed as Nodal Agency for coordination and compliance. The relevant portion of order is reproduced below for ready reference.

"..It is submitted by the applicant Paryawaran Mitra that the said industry is causing huge pollution by disposing plastic waste in illegal manner from film making unit. It is further submitted that burning of plastic waste by industry emits foul gases which is dangerous to the health of the residents of the surrounding areas. It is next submitted that industry has also started new construction on mass scale and has removed soil and trees from the site without requisite statutory permission and has also unauthorized constructed a 10 lakh litter Glycol tank. Having regard the seriousness of the allegations, it appear necessary to ascertain to the factual position in the matter through a joint committee.."

In compliance of the said order, the Joint Committee visited M/s. SML Films Ltd., Ichhapore GIDC, Surat on 25/02/2022 to ascertain the factual position. The committee comprises of following officers;

- 1) Shri Aayush Oak, IAS, (Collector & District Magistrate, Surat).
- 2) Dr. N. Semwal (Scientist C, CPCB, Regional Directorate, Vadodara).
- 3) Dr. J. D. Oza (Regional officer, GPCB, Surat).
- 4) Mehul Patel (DEE, SEIAA, Gujarat).
- 5) Parimal Patel (Dy. Engineer, GIDC, Surat).

In addition, officers from the GPCB Regional Office, Surat, Shri D.M. Rathod - DEE, Shri Bhavesh Gosai-AEE, Shri P.R. Jadav-SSA also accompanied during the visit.

Shri Dharmesh H. Jariwala, Director and Mr. Tulsidas Patel, Chief Operating Officer of SML films Limited were present during the visit and provided necessary information to the committee.

GENERAL OBSERVATIONS

In the beginning, GIDC, GPCB and SEIAA explained about the background of the unit with reference to land / plot acquisition, requisite permissions from their respective departments. GPCB also informed about their observations and actions taken based on routine inspections of the unit.

M/s. SML Films Ltd. is located in Ichhapore GIDC, Surat in total of 05 numbers of plots located adjacent to each other and allotted to unit by GIDC from time to time. The summary of information gathered by the committee about the unit is as follows.

- a) 25.08.2011 - The unit acquired Plot No. A-17/1 from GIDC.
- b) 05.03.2011 - 1st CTE (NOC) was granted by GPCB for BOPET Line-1.
- c) 25.11.2013 - 1st CCA was granted by GPCB.
- d) 14.02.2013 - The unit acquired Plot No. A-10/2 from GIDC.
- e) 21.03.2013 - The unit acquired Plot No. A-16/2 from GIDC.
- f) 23.08.2017 - 2nd CTE was granted by GPCB for BOPET Line-2.
- g) 23.08.2017 - The unit has changed its name from "Surat Metallic Limited" to "SML Films Limited" with due permission of GPCB.
- h) 25.01.2018 - Amended CCA for BOPET Line- 1 and BOPET Line-2 was granted by GPCB.
- i) 04.01.2019 - 3rd CTE for BOPET Line-3, Metallized Film was granted by GPCB.
- j) 19.11.2019 - The unit acquired Plot No. A-11/2 from GIDC.
- k) 04.02.2020 – CCA Amendment vide Order No. AWH-40561 Dated 04.02.2020 for BOPET Line-3, Metallized Film was granted by GPCB. RO GPCB informed that presently hard copy of CCA is not available but the same is available online on XGN record.
- l) 11.02.2020 - The unit acquired Plot No. A-17/2 from M/s Shreya Tex feb Pvt. Ltd. On lease for 5 years.
- m) 27.11.2020 – CTE was granted by GPCB for BOPET Line- 4, 5 & 6, Metallic Film, BOPP Line-1 (New product) and addition of new Plots A-11/2 and A-17/2. The details are as follows:
 1. Bi-axially oriented polyester film (BOPET Film/Polyester Film) – 16,700 MT/Month.
 2. Metallized Polyester Film – 3000 MT/Month.
 3. BOPP Film – 4500 MT/Month.
 4. Metallized (BOPET) Poly Propylene Film – 500 MT/Month.

The SEIAA representative apprised the committee that the four category of products mentioned above for which CTE was granted by GPCB on 27.11.2021 does not attract EC. Besides these products, the unit has proposed for production of Polyester Chips which attracts the provision of EIA Notification 2006. ToR has been approved by SEIAA Gujarat for the same.

As per GPCB record, presently, the unit is having valid CCA for production of BOPET Film with 8700 MT/Month capacity and metalized polyester film 2000 MT/Month and construction work for BOPET line 4,5,6 is under progress for which CTE is already obtained from GPCB.

It is noted from the record that in the past GPCB and Regional Office of MoEF&CC Bhopal had visited M/s. SML Films Pvt. Ltd., on the basis of similar public complaint.

The relevant Para of the inspection report carried out by GPCB on 24.03.2021 is as follow.

"The unit was operational and production of BOPET Film / Polyester Film and Metallised Polyester Film. Unit has started work and installation of new plant machineries at Plot No. A-17/2. It is observed that they have installed two MS storage tank having capacity of 1000 KL each (above ground), installed REG (Refresh Ethylene Glycol) collection vessel, about 6 numbers of heat exchangers, also one reaction vessel and other machineries observed within premises. Contact person refuse to give details about all machineries for manufacturing of Polyester Chips or other products. As per, installed REG (Refresh Ethylene Glycol) collection vessel and reaction vessel, it shows unit has started installation of Polyester Chips manufacturing plant and there may be applicability of EIA Notification for same activities. No other equipment for fire hydrant system is available at site. No permission from competent authority is available at site for proposed installation of fire hydrant system with its capacity..."

Subsequently, Closure Directions under Section 5 of the E(P)A was issued to the unit by GPCB on 23.04.2021. Further, the unit was inspected by GPCB on 25.05.2021 and observation recorded are as *"... unit has started construction work and installation of new plant machineries at Plot No. A-17/2 for proposed expansion. As per contact person, installed two MS storage tanks having capacity of 1000KL each (above ground) is use for fire extinguisher purpose and they have also applied for permission of SMC for same. Unit has removed installed REG collection vessel and all heat exchangers. They also removed reaction vessel and other machineries from the premises which were observed during earlier visit.."*

Apropos the Revocation of closure order was issued on 25/06/2021 for 3 months.

On the permanent revocation application by the unit, the site was visited by GPCB on 17/08/2021 and observed the compliance of CCA accorded to the unit, hence accorded permanent revocation of closure direction on 16.09.2021.

The unit was inspected by Regional Office Bhopal of MoEF&CC on 26.06.2021 with reference to a letter dated 12.04.2021 from MoEF&CC New Delhi wherein a factual status report was sought on any civil or construction work without prior EC in the proposed expansion site. The major outcomes of the report are as follows: (Annexure-I)

- I. The four category of products for which CTE was granted by GPCB on 27.11.2021 does not attract EC. Besides these products, the unit has proposed for production of Polyester Chips which falls under the category of EC. ToR has been approved by SEIAA Gujarat for the same.
- II. It is seen that front open land is proposed for CP plant of plot on.A-17/2. In the same plot no. A-17/2 the construction work is in progress for line 4 & 5 (BOPP line) and associated utilities are in progress. PP submitted that this activity not attracted by EC products and they have CTE and amendment for the above activity. However, the construction in the same plot claims to be for only this activity. PP categorically

stated they have obtained TOR and for the EC attracted products but not started any construction.

- III. Site inspection of Plot No. A-17/1, A-17/2, A-10/2, A-16/2 & A-11/2 was carried out and it was observed that construction work on line no. 4 & 5 is under progress as per CTE (amended) and the portion in question A-17/2 having proposed CP plant is not yet constructed and the plot was vacant at the time of visit. The two big tanks having 1000 KL capacity have been erected and said to be used for water storage for fire extinguisher. These tanks are coloured by red fire extinguisher colour. The Project Proponent was directed to follow the condition of ToR and submit the project as per direction of SEIAA Gujarat.

SITE OBSERVATIONS OF COMMITTEE

The committee members visited all the 05 plots allotted to the unit to assess the factual position. The observation details are as follows.

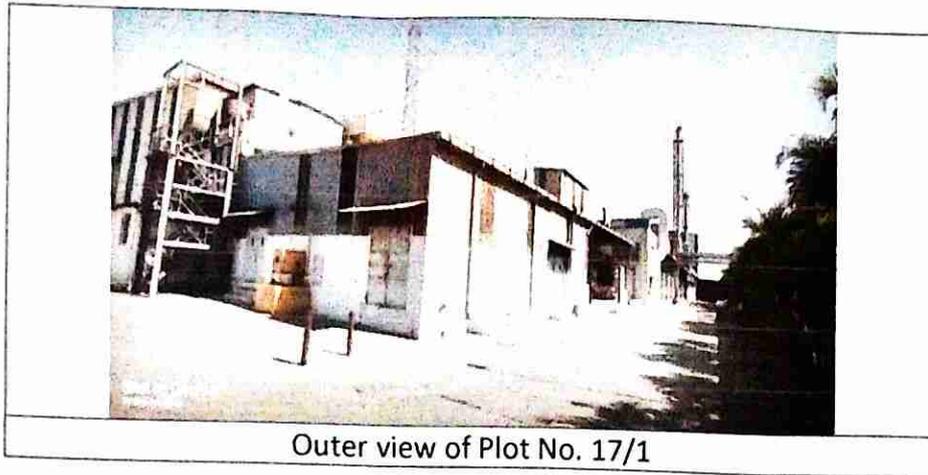
1. Plot No. A-17/1

As per GIDC letter No. GIDC/RM/SRT/1822, dated 23-8-2017, the total area of Plot No. A-17/1 is 26857.16 Sq. Meter. As per approved plan total constructed area is 19762.79 Sq. Meter and keep open spare 2909.70 Sq. Meter for plantation and other activities. It was observed that 3 BOPET lines are working in the plot wherein manufacturing of bi-axially oriented polyester film (BOPET film polyester film) was going on. There are 4 TFH are installed in the said plot which were not in operation during the visit. The permission accorded to unit by GPCB to operate the BOPET lines are as below.

Sr. No.	Production Line	Consent to Operate (issued by GPCB)
1.	BOPET line 1	AWH-58571 Dated 25/11/2013
2.	BOPET line 2	AWH-90711 Dated 25/01/2018
3.	BOPET line 3	AWH-40561 04/02/2020



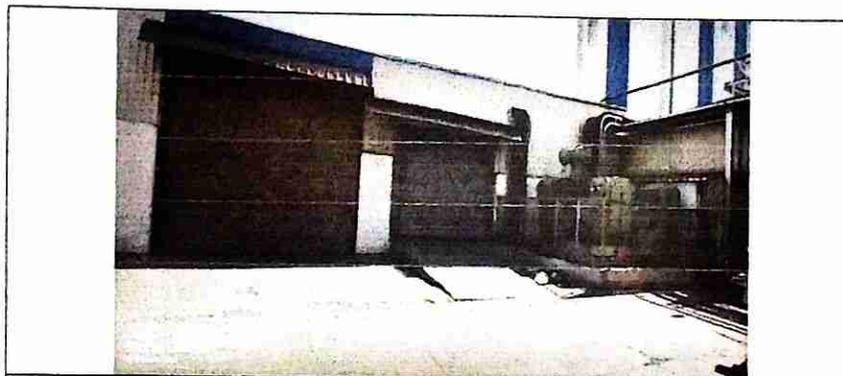
Plot No. 17/1 where in 3 BOPET lines are in operation



2. Plot No. A-16/2

It is observed that plot is utilised for Metallized films manufacturing unit and raw material storage area for BOPET lines 1,2& 3.

Sr No.	Production Line	Consent to Operate
1.	Metallised film unit	04/02/2020



Plot No. A-16/2 wherein Metallised Film unit is installed and also utilised for raw material storage



Raw Material storage area



Metalized BOPET Film Area

3. Plot No. A-10/2

It is observed that the Electricity sub-station is located in the plot and partially utilised for green belt.



Electricity Sub-Station



Green Belt Area

4. Plot No. 11/2

It is observed that Thermic Fluid Heater of capacity 6000 U is installed in the said plot and coal is used as fuel. The plot is also utilised partially for coal storage and partially for Green Belt. The Green Belt Development in the said plot was found in preliminary stage.



Thermic Fluid Heater



Development of Green Belt in preliminary stage

5. Plot No. A-17/2

The approved (CTE obtained) / proposed expansion activities of the unit are supposed to come up in Plot No. A-17/2. As per GIDC record, the total area of Plot No. A-17/2 is 27,812.50 Sq. Meter, out of which GIDC has approved the plan for construction in 27359.05 Sq. Meter built up area. The committee observed that in one large part of the plot, construction and machinery installation work is under progress which is claimed (by the unit) to be for BOPET line 4, 5 and 6 along with one Metalized film unit, storage area for raw material, finish goods, coal storage, TFH 6,7 and 8. As per the layout of plant submitted with EIA report of the unit to SEIAA Gujarat for seeking Environment Clearance, it was observed that there was no construction / installation activity in the area proposed for Polyester Chips manufacturing and green belt development. Two Nos of storage tanks (red colour) of capacity 1000 KL each were observed in the plot, which are claimed to be water

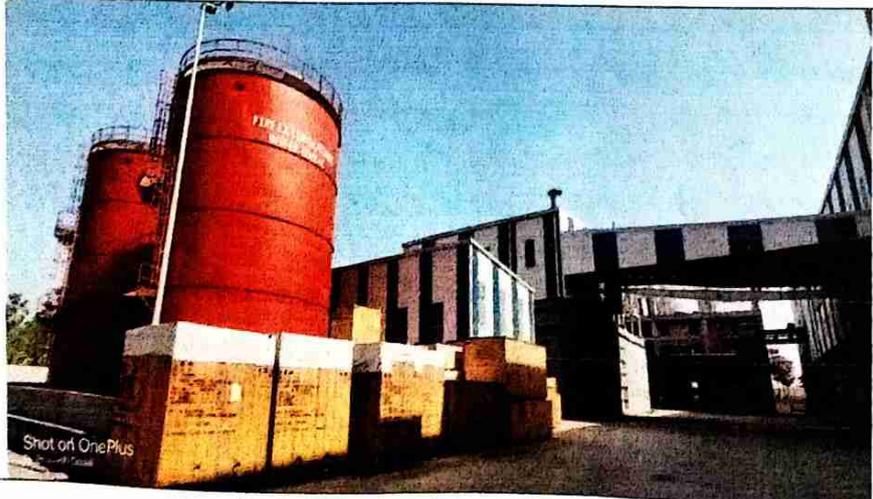
storage tanks for fire extinguishing purpose. The EIA report addressed the fire safety details of the plant and the two tanks of 1000 KL capacity each are shown in the layout as water storage tanks



BOPET lines 4, 5 and 6 under commissioning



Under Construction Silo, Raw material and Finished goods storage area



Two Nos of Tanks of capacity 1000 KL each



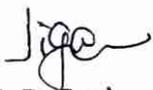
Open Space for proposed Chips manufacturing plant

CONCLUSION

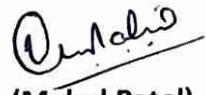
Following conclusions can be drawn considering all the above observations / facts on record and allegations of the applicant raised in the matter:

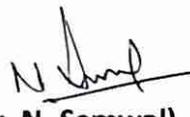
1. It is understood from the manufacturing processes of BOPET Film and Metallized Film, explained to the committee during site visit and process flow diagram provided by the unit (Annexure-II) that maximum part of generated cutting plastic films waste from BOPET Film manufacturing is recycled back in to processes and only few lump waste generated is sold to the plastic waste recyclers. As per record of 2021 -22 provided by the unit (Annexure-III), about 54.688 MT of waste lumps are generated against total BOPET films production of – 82005.396 MT. As per the record provided by the industry (Annexure-IV), generated waste lumps are sold to M/S Shruti Enterprise, Silvassa and M/S A. K. Enterprise, Ankleshwar, Bharuch, M/S K. R. Enterprise, Mandavi, Surat and M/S Jay Ambey Industry Dadranagar Haveli for recycling. As per information provided by GPCB, these units are not having valid CCA and not registration with SPCB / PCC under plastic waste management rules-2016. Similarly, as per record of 2021-22 provided by the unit (Annexure-V), about 34.924 MT of Side Cutting Or Trim material are generated against total production of Metalized BOPET films production of 18264.815 MT. Generated Side Cutting Or Trim material are sold to M/S Happy Hands Plastic Solution, Plot No. 6-9, Jal Bhumi Industrial Estate, Village Atodara, Tal : Olpad, Dist. : Surat, Gujarat (Annexure-VI). As per the information of GPCB, the said unit is registered recycler with GPCB under plastic waste management rules-2016. Thus, as per available records, the unit is disposing the cutting waste from Metallized Film manufacturing to registered recyclers, however, disposal of the lump waste generated during the manufacturing of BOPET film is not in accordance of rule. GPCB should take appropriate action in this regard.

2. GPCB and GIDC representatives apprised the committee that they have not received any complaint regarding burning of plastic or foul smell originating from the unit in the past.
3. As per information provided by GIDC, there was no plants/trees in the plots allotted to M/s. SML Films Ltd., from time to time. Google images of the area in question in timeline of 2006 to 2012 are enclosed as Annexure-VII for ready reference. The committee has not observed any soil mining activity in the unit premises (as alleged by the applicant) during visit except construction related activities of different manufacturing lines. GIDC representative has clarified that the unit is located in notified industrial area i.e. GIDC and the plots were allotted to the unit for the industrial purpose. The above observations shows that possibility of removal / cutting of plants from the unit premises does not arise.
4. The inspection report of GPCB dated 24.03.2021 clearly indicates that the unit had started construction / installation activities for Polyester Chips manufacturing, which requires prior Environment Clearance and after receiving the Closure Direction from GPCB, the unit had removed the structure / machineries related to Polyester Chips manufacturing. As far as allegation related to construction of Glycol tank is concerned, the layout presented by SEIAA shows that the space airmarked for Glycol tanks is still vacant and the 02 nos. of tanks (1000KL each) are reportedly meant for water storage for fire extinguisher. GPCB should ensure that this observation needs to be in consideration when CTE / CCA application of the unit is processed in future.


 (Dr. J. D. Oza),
 Regional
 Officer.
 GPCB, Surat.


 (Parimal Patel),
 Dy. Engineer
 GIDC, Surat.


 (Mehul Patel),
 DEE,
 SEIAA-Gujarat.


 (Dr. N. Semwal)
 Scientist C,
 CPCB, Vadodara.


 (Shri Aayush Oak, IAS),
 Collector & District
 Magistrate, Surat.

Annexure-I

Site inspection report in compliance of the direction of Ministry of Environment, Forest & climate Change, New Delhi vide F. no.J-11013/17/2021-IA-II (I) dated 12th April, 2021 w.r.t. expansion in existing set up of M/s Expansion in the existing set up of M/s. SML Films Limited located at Plot No. A-17/1, A-17/2, A-10/2 & A-16/2, A-11/2, Sector -A, Ichhapore - Bhatpore GIDC Estate, Village: Bhatpore, Tal. Choryasi, Dist.: Surat - 394 518, State: Gujarat

Ministry of Environment, Forest & climate Change, New Delhi in its letter with F. no.J - 11013/17/2021-IA-II (I) dated 12th April, 2021 directed MoEF&CC, RO Bhopal to examine and submit factual report regarding the present site status and report any civil or construction work has been carried out without prior EC in the proposed expansion site. Accordingly, site visit was undertaken by the officers of MoEF&CC, RO Bhopal (Scientist-C & Research Officer) to verify the contents forwarded by Ministry. During the said visit, the Managing Director of company Shri Pragnesh Jariwala and Director of company, Shri Dharmesh H. Jariwala furnished the documents related to the said project. Further, letter for submission of documents related to the said project issued to PP on 30.06.2021, A reply from the Project authorities in response was received vide letter dated 05.07.2021 e-mail received in MOEFCC, RO Bhopal on 05.07.2021.

The Following officers are present during the meeting which was followed by site visit 26.06.2021. Dr. S. K. Lal, Scientist-C and Mr. Aniket S. Aglawe, Research Officer, MOEFCC, IRO Bhopal. The representatives of M/s. SML Films Limited were present during the inspection and the meeting and subsequent site visit Mr. Dharmesh H. Jariwala, Director and Mr Pragnesh Jariwala, Managing Director of M/s. SML Films Limited. The chronological development of industry and compliance is as under:-

Sr. No.	Date	Details of Activities	Remark(s)/Order Details
1	25/08/2011	Plot No.: A-17/1 acquired from GIDC	No.: GIDC/RM/SRT/5752
2	05/03/2011	1st NOC Granted by GPCB (BOPET Line-1)	1st NOC order no.: GPCB/CTE/SRT-2310/74425
3	25/11/2013	1st CTO Granted by GPCB (BOPET Line-1) Order No.: AWH-58571	1st CTO order no.: GPCB/CCA-SRT-1385/ID 30733/170453
4	14/02/2013	Plot No.: A-10/2 acquired from GIDC	No.: GIDC/RM/SRT/577
5	21/03/2013	Plot No.: A-16/2 acquired from GIDC	No.: GIDC/RM/SRT/1122
6	23/08/2017	CTE- Amendment for BOPET - Line 2 and Addition of Plot No. A - 10/2 & A-16/2, Order No.: 87047	CTE Amendment order no.: GPCB/CCA-SRT-1385/ID 30733/421256
7	23/08/2017	Name changed from "Surat Metallica Limited" to "SML Films Limited"	GPCB order no.: GPCB/CCA-SRT-1385/ID 30733/421254
8	25/01/2018	CTO- Renewal & Amendment for BOPET Line 1, BOPET Line 2, CPP 4 MW Removed for Plot No. A-17/1, Plot No. A - 10/2 & A-16/2, order no.: AWH-90711	GPCB order no.: GPCB/CCA-SRT-1385/ID_30733/4,46130/456060 Annex-I
9	04/01/2019	CTE- Amendment for BOPET - Line 3, Metallised Film and no change in plot no.	CTE Amendment ; order no.: GPCB/CCA-SRT-1385/ID 30733/490365
10	19/11/2019	Plot No. A-11/2 acquired from GIDC	GIDC/RM/SUR/TRF/FTO/ICH/1/47
11	04/02/2020	CTO- Amendment for BOPET- Line 3 and Metallised Film	Provisional consent order no. AWH-40561 valid up to 07/11/2022, Annex-II
12	11/02/2020	Plot No. A-17/2 leased from Shreya Texfeb Private Limited for 5 years.	Lease deed
13	27/11/2020	CTE- Amendment for BOPET - Line 4 & 5, addition of Metallic Film, BOPP Line 1 (New Product), Addition of New Plot (Plot No. A-11/2, A-17/2) and addition of New Thermic Fluid Heater (1 Nos. of having capacity 6000 U and 3 Nos. of 8000 U) and existing Thermic Fluid Heater in a standby mode (4 Nos. of 2500 U)	CTE Amendment order no.: GPCB/CCA-SRT-1385/ID_30733/74067 Annex-III
14	07/06/2021	CTO Amendment for 6000 U Thermic Fluid Heater at Plot no.: A-11/2 and existing Thermic Fluid Heater in a standby mode (4 Nos. of 2500 U) (1 st phase expansion)	Provisional CTO Order no.: AH-113174 valid up to 07/11/2022 Annex-IV
15	-	Plot No.: A-17/2 construction work is in progress for BOPET Line-4 & 5, BOPP Line-1, iVielailizer, 2 Nos. of Thermic Fluid Heaters (8000 U), and associated utilities (for Line 4 & 5 and BOPP Line-1). (2 nd Phase expansion which is non attracted EC products and already obtained CTE Amendment for the same)	-
16	07.03.2020	For the EC attracted product, TOR has been obtained and we have not started any construction yet. (3 rd Phase Expansion- Polyester chips Plant). This 3 rd phase expansion will be started after obtaining EC and CTE.	TOR accorded. Annex-V

During the course of the meeting, Project authorities presented an overview of the project with details of existing manufacturing facilities available on site, justification and CCA for the project not falling under the purview of EIA notification, 2006. The meeting was followed by a site visit to the project facilities, the details of which are submitted as under:

Details of existing production quantity as per GPCB Consent			
Sr. No.	Name Of Product	Existing Quantity (MT/Month)	Order
1.	Bi Axial Oriented polyester Film (BOPET)	8700	CC&A order no.: AWH-90711 & Provisional Consent order no.: AWH-40561 Valid up to 07/11/2022
2.	Metallized BOPET Film	2000	

Details of proposed production quantity as per proposed plan			
Sr. No.	Name Of Product	Proposed Quantity (MT/Month)	Order
1.	Bi Axial Oriented polyester Film (BOPET)	8000	Non attracted EC products and CTE Amendment order no.: GPCB/CCA-SRT-1385/ID 30733/574067 Dated: 27/11/2020
2.	Bi-Axially Oriented Poly Propylene Film(BOPP)	4500	
3.	Metallized BOPET Film	1000	
4.	Metallized BOPP Film	500	
5.	Polyester chips	12000	EC Attracted product and TOR proposal no.: S1A/GJ/IN D2/51340/2020

Observations during the site visit.

- It is seen that front open land is proposed for CP plant of plot no. A-17/2. In the same plot no. A-17/2 the construction work is in progress for line 4 & 5 (BOPP line) (Annex-VI) and associated utilities are in progress. PP submitted that this activity not attracted by EC products and they have CTE and amendment for the above activity. However, the construction in the same plot claims to be for only this activity. PP categorically stated they have obtained TOR for the EC attracted products but not started any constructions. (Annex-VII)

- It is alleged from GPCB vide its direction under section 33-A of water act - 1974, dated 23.04.2021. PP has started construction work and installation of new plant machineries at Plot No. A-17/2. GPCB observed that PP have installed two MS storage tank having capacity of 1000 KL each, installed REG (refresh Ethylon Glycol) collection vessel, about 6 numbers of heat exchangers, also one reaction vessel and other machineries observed laying within premises. As per installed REG (refresh Ethylon Glycol) collection vessel and other reaction vessel, it shows PP have started installation of Polyester chips Manufacturing plant and there may be applicability of EIA Notification for same products at Plot No. A-17/2 as per CTE Amendment order No. 110253 Dt. 27/11/2020. The PP replied vide letter dated 26.04.2021, the direction giving following points clarifications:-

- CTE Amendment No.: 110253, Dt: 27/11/2020 is obtain from non EC products & construction is done only for non-EC products. No any construction done for EC attracted product also submitted some photographs. (Annex-VIII and IX)
- The two M.S storage tank – 1000 KL is being use for fire extinguisher water tank only & shall not use for storage of Glycol, as alleged in the GPCB directions. (Annex-X)
- The machines/equipment which are creating mis-understanding are removed from site & assured that they shall not installed at site like heat exchanger, REG collection vessels & REG reaction vessel in future creating any violations.
- PP is not manufacturing any polyester chips & ready made PET chips, Silica chips are purchase from market as Raw Material. The statement of month wise purchase is submitted in reply to GPCB.

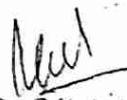
- PP claims that they have not violated EIA Notification by not manufacturing & constructing any EC attracted products.

GPCB observed that PP installed new coal based TFH (capacity 6000 U) and was found in operation. ESP followed by water scrubber is provided as APCM. However, PP have applied for CCA Amendment for coal base TFH-6000 U & already obtained CTE Amendment vide order No. 110253 dated 27.11.2020. The CCA amendment (A WH-40561) is valid upto 07.11.2022 (Annex-XI). On reply of M/s SML Films letter dated 26.04.2021 the GPCB has revoked the closure direction vide order dated 25.06.2021. and SML Films submitted bank guarantee of Rs. 20 Lakhs towards interim EDC which is valid upto 27.04.2023. the revocation is valid for 3 months from the date of issue with the condition to check performance of the industry and compliance of CCA conditions. (Annex-XII)

The site inspection has been carried out in all the plot areas plot no. A-17/1, A-17/2, A-10/2 & A-16/2, A-11/2, Sector -A, Ichhapore - Bhatpore GIDC Estate, Village: Bhatpore, Tal. Choryasi, Dist.: Surat - 394 518, State: Gujarat. It has been observed that the construction work on line no. 4 & 5 is under progress as per the CTE (Amendment) and the portion in question of A-17/2 having proposed CP plant is not yet constructed and the plot was vacant at the time of visit, the two big tanks having 1000 KL capacity have been erected and said to be use for water storage for fire extinguisher also coloured by red fire extinguisher colour. It has been also observed that TFH 6000 U has been install toward the south end of the plot. PP inform that CTE amendment has been accorded for this constructions in plot no. A-17/2 for coal storage and TFH 6,7,8, which will be the part of BOPP line 4 & 5 which are under construction. The PP's intension is clear to have a CP plant for the EC attract products for which TOR has been obtained, file no. SIA/GJ/24803/2020 dated 07.03.2020, in connection with the said expansion. The PP is directed to follow the conditions of TOR and submit the project as per direction of SEIAA, Gujarat. Since the matter has been dealt in detailed by the GPCB and the revocation order has been issued and PP submitted Rs. 20 Lakhs as interim EDC. also the CCA amendment has been issued by the GPCB, and matter is under preview of GPCB & control for performance of industry and compliance of CCA conditions.

Respectfully submitted


Shri Aniket Aglawe
(Research Officer)


Dr. S.K. Lal
(Scientist-C)

Annexure-II



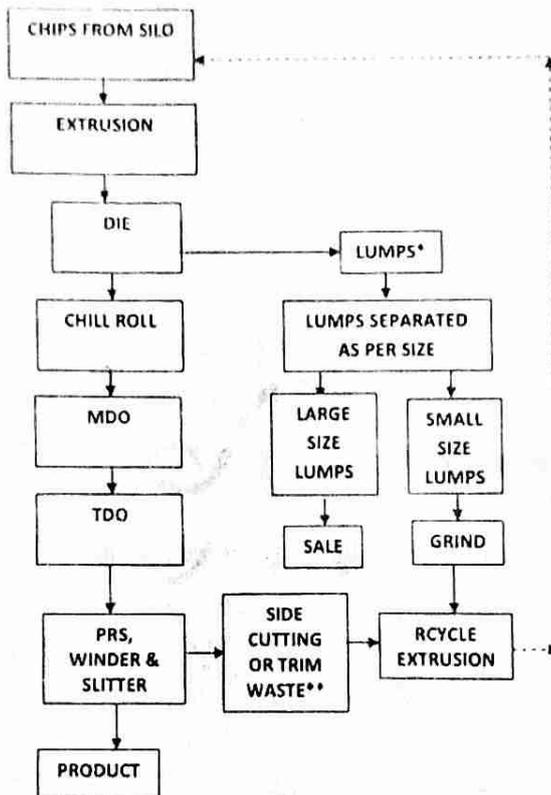
SML FILMS LIMITED

(Formerly known as Sural Metalfilm Limited)

Reg No. A112 E. 1992, 1992.
Incorporated in India
220022, Sector 10, Gurgaon,
Haryana, INDIA. 122002
Ph. : 012-261-2106/07
CIN: 190102PLC000010000000

ANNEXURE - 2

Manufacturing Process Flow diagram



NOTE: 1) *Generation quantity of Lump are variable and depends on the quality of Raw Chips and plant running condition. And Small Size Lumps is grind into grinder and send to recycling extrusion then it is recycled as raw material.

2) **Generation quantity of Side Cutting Or Trim waste is variable and depends on width of the final product requirement. Side Cutting waste is recycle as raw material after Extrusion process.

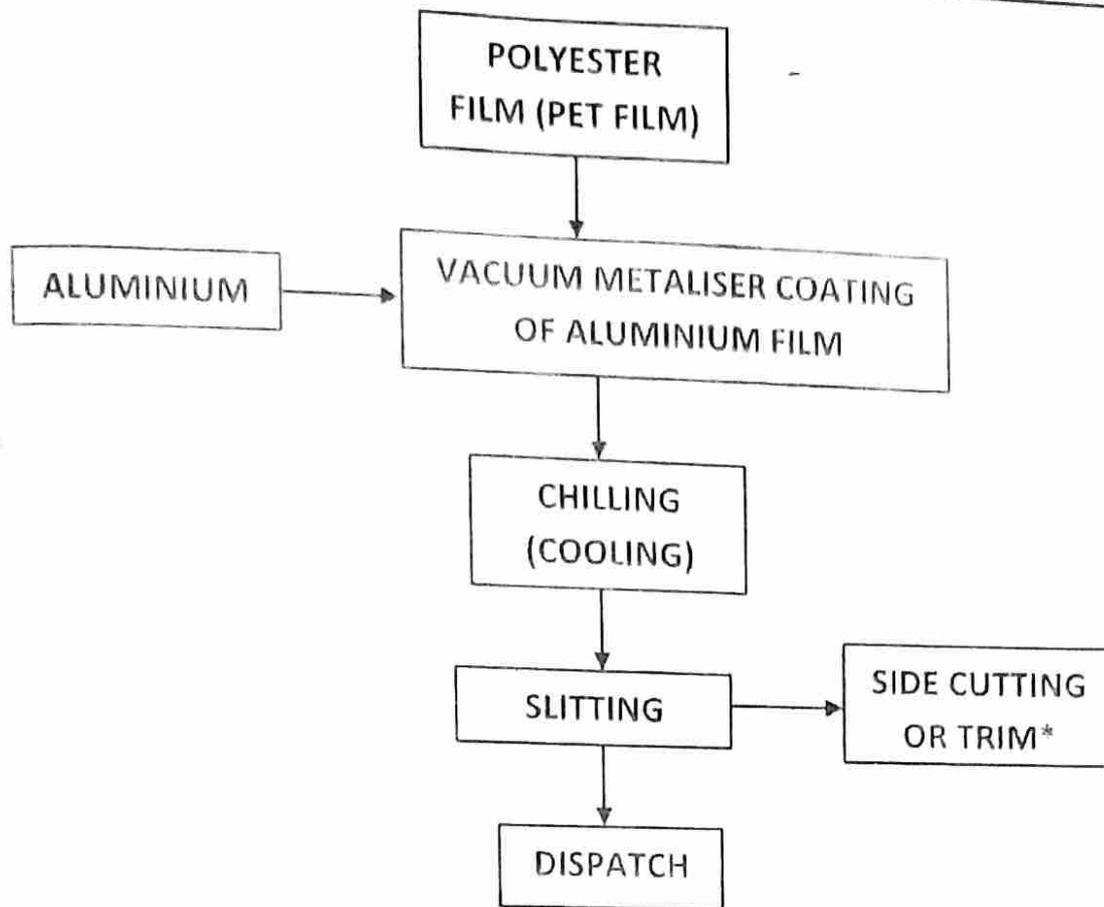
3) During plant abnormal running condition, Generation of Lump is higher side. However, same is reused with higher percentage when the plant is stabilized.

For SML FILMS LIMITED

Prakash

Director, Quality

METALISED FILM MANUFACTURING PROCESS FLOW DIAGRAM



- NOTE: - 1) *Generation quantity of Side Cutting Or Trim is variable and depends on width of the final product requirement.
- 2) During plant abnormal running condition, BOPET wastage is generated and it is recycled back in BOPET Film manufacturing Plant.

SML**SML FILMS LIMITED**

(Formerly known as Surat Metallica Limited)

Plot No. A/17-1, Phase-1, 1977
 Lehapur Bhatwari, T.G.C.
 Nr. 220KV Gated Sub. Station,
 Ichhapur, SURAT - 394500.
 Ph. +91-261-2302500
 Ctn No. 02411963200-001-000000

Annexure - I

PRODUCTION SUMMARY OF FINANCIAL OF YEAR 2021 - 2022

MONTH	INPUT			TOTAL INPUT MATERIAL CONSUMPTION (A+B) (MT)	(A) BOPET FILM PRODUCTION (MT)	OUTPUT			TOTAL OUTPUT (A+B+C) (MT)
	(A) FRESH CHIPS CONSUMPTION (MT)	(B) RECYCLE MATERIAL CONSUMPTION (MT)	(C) RECYCLE MATERIAL GENERATION (MT)			(B) LUMPS GENERATION (MT)	(C) RECYCLE MATERIAL GENERATION (MT)	(A+B+C)	
APR-21	7255.00	1067.00		8322.00	7241.051	3.198	1026.00		8270.25
MAY-21	6502.63	1008.00		7510.63	6589.6	0.00	953.00		7542.60
JUN-21	7788.72	1091.00		8879.72	7691.67	4.624	1112.00		8808.29
JUL-21	7558.20	1139.00		8697.20	7635.045	5.044	972.00		8612.09
AUG-21	7755.06	1057.00		8812.06	7771.27	7.082	1056.00		8834.35
SEP-21	7923.16	915.00		8838.16	7859.91	5.483	933.00		8798.39
OCT-21	7922.14	995.00		8917.14	8069.26	6.687	1020.00		9095.97
NOV-21	7797.70	1007.00		8804.70	7787.43	5.000	957.00		8749.43
DEC-21	7115.60	946.00		8061.60	7092.9	3.440	1142.00		8238.34
JAN-22	7668.58	1164.00		8832.58	7583.33	9.750	1133.00		8726.08
FEB-22	6751.49	933.80		7685.29	6683.91	4.380	997.00		7685.29
TOTAL	82038.28	11322.80		93361.08	82005.396	54.688	11301.00		93361.08

SML FILMS LIMITED

Pragnanish

Director/Author. SML

SML**SML FILMS LIMITED**

(Formerly known as Sural Metallics Limited)

Plot No. A/17-1, 16/7, 10/2,
Ichhapur Bhatpur G.I.D.C.,
Ne. 220KV Getol Sub-Station
Ichhapur, SURAT - 391510
Ph : +91 261-2305690
CIN No. U2411952002FCU09430

Annexure - A

SUMMARY OF LUMP SALE

SUMMARY OF LUMP SALE				
SR. NO.	DATE	INVOICE NUMBER	NAME OF UNIT TO SALE	QUANTITY (KG)
1	08/04/2021	4U00098/21	SHRUTI ENTERPRISE, SILVASSA	3600
2	07/06/2021	4U00971/21	A K ENTERPRISE, ANKLESHWAR, BHARUCH	3200
3	14/07/2021	4U01560/21	K R ENTERPRISE, MANDVI, SURAT	6680
4	05/08/2021	4U01939/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	6200
5	31/08/2021	4U02368/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	4660
6	02/10/2021	4U02936/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	6910
7	28/10/2021	4U03403/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	5260
8	08/12/2021	4U04082/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	8440
9	18/01/2021	4U04751/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	9750
10	14/02/2022	4U05193/21	JAY AMBEY INDUSTRIES, DADRA NAGAR HAVELI	4380
TOTAL QUANTITY				59140

For SML FILMS LIMITED

P. Singh

Director/Autho. Sign.



SML FILMS LIMITED

(Formerly known as Sural Metallics Limited)

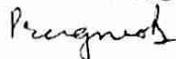
Plot No. A/E 7 L 16/2, 10/2,
Jehnapur Bhatnagar G.I.D.C.,
Nr. 228KV Gated Sub Station,
Jehnapur, SURAT - 394510.
Ph. +91 261 2309600
CIN No. - 024119612002PLC019999

ANNEXURE - II

SUMMARY OF GENERATED LUMPS STOCK

LUMPS STOCK SUMMARY OF FINANCIAL OF YEAR 2021 - 2022						
SR. NO.	MONTH	OPENING STOCK QTY (KGS)	PRODUCTION QTY (KGS)	SALE QTY (KGS)	CLOSING STOCK (KGS)	BOPET FILM PRODUCTION (MT)
1	APR-21	4452	3198	3660	3990	7241.051
2	MAY-21	3990	0	0	3990	6589.60
3	JUN-21	3990	4624	3200	5414	7691.67
4	JUL-21	5414	5044	6680	3778	7635.045
5	AUG-21	3778	7082	10860	0	7771.27
6	SEP-21	0	5483	0	5483	7859.91
7	OCT-21	5483	6687	12170	0	8069.28
8	NOV-21	0	5000	0	5000	7787.43
9	DEC-21	5000	3440	8440	0	7092.90
10	JAN-22	0	9750	9750	0	7583.33
11	FEB-22	0	4380	4380	0	6683.91
TOTAL			54688	59140	TOTAL	82005.396

For SML FILMS LIMITED


Director/Author. Sign.

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

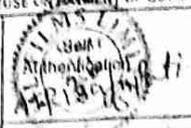
SML FILMS LIMITED

Plot No A/17-1 A/16-2, A/10-2, Ichapore Bhatpore,
GIDC, Surat, Gujarat, India-394510

Website: www.smlfilms.com

CIN NO: U24119GJ2002PLCN0936

GSTIN NO: 24AAACS6017G1ZJ



TRIPPLICATE FOR ASSESSMENT

Invoice No: 4U0000/21 Date: 08/04/2021
 Challan No: 4U0000/21 Date: 08/04/2021
 Vehicle No: DN 09 U 8548
 Transporter: PARTY VEHICLE
 LR No: Date: 08/04/2021

NAME & ADDRESS OF RECIPIENT / SUPPLY TO (BUYER)

SHRUTI ENTERPRISE (A DIV. OF SE TEXTILES PVT LTD)
 PLOT NO 4 B NANJI INDUSTRIAL ESTATE
 SRY NO 200/12, KHARDPADA ROAD
 GSTIN : 26AAACS4177M1ZZ

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

SHRUTI ENTERPRISE (A DIV. OF SE TEXTILES PVT L
 PLOT NO 4 B NANJI INDUSTRIAL ESTATE
 SRY NO 200/12, KHARDPADA ROAD
 SILVASSA
 GSTIN : 26AAACS4177M1ZZ

Sr. Description of Goods & Specification	QTY	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
LUMP WASTAGE	0	39151000	0 KGS	3660.000	22.00	80520.00

Mellon

S Would be reflected in your Account after receipt of your Payment.

Total : 0 3660.000 Gross Value : 80520.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

IGST PAYABLES RS. FOUR THOUSANDS TWENTY SIX ONLY

Discount (-)	0.00
Total Taxable Value	80520.00
CGST Tax (+) : 0.00%	0.00
SGST Tax (+) : 0.00%	0.00
IGST Tax (+) : 5.00%	4026.00
Freight :	
TCS : 1.00%	845.00
Other Charges	

Rupees : Rs. Eighty Five Thousand Three Hundred Ninety One Only

₹ 85391.00

TERMS AND CONDITIONS

1. All prices Ex Factory Delivery 2. Goods once sold will not be taken back 3. The goods will be dispatched on customer's risk and responsibility 4. Any claim arising this invoice is to be adjusted at sural 5. Complaints if any regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted into cloth 6. Interest @ 18% p a will be charged after due date 7. Every transaction under this bill shall be considered regarding the above terms & conditions 8. Kindly mention the bill number with payment 9. Subject to Surat Jurisdiction

Confirmed that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer
 E & O.E.

Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 1 OF GST INVOICE RULE 2017

SML FILMS LIMITED Plot No A/17-1 A/18-2 A/10-2, Ichapore, Bhaipore, GIDC, Surat, Gujarat, India-394510 Website: www.smfilms.com CIN NO: U24119GJ2002PLC040936 GSTIN NO: 24AAGCS6017G1ZJ	Self Authenticated 	TRIPLICATE FOR ASSESSEE
Invoice No: 4U0971/21 Date: 07/06/2021 Challan No: 4U0971/21 Date: 07/06/2021 Vehicle No: GJ 16 W 8609 Transporter: PARTY VEHICLE LR No: Date: 07/06/2021		

NAME & ADDRESS OF RECIPIENT (SUPPLY TO) (BUYER) A K ENTERPRISE PLOT NO 32, AZAD NAGAR, BHADKODRA, ANKLESHWAR, GSTIN : 24BNYPK2999G1Z7	NAME & ADDRESS OF DELIVERY AT (CONSIGNEE) A K ENTERPRISE PLOT NO 32, AZAD NAGAR, BHADKODRA, ANKLESHWAR, BHARUCH GSTIN : 24BNYPK2999G1Z7
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Description of Goods & Specification	QTY	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
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LUMP WASTAGE	0	39151000	0 KGS	3200.000	5.00	16000.00
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Mention

TCS Would be reflected in your Account after receipt of your Payment. Total : 0 3200.000 Gross Value : 16000.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc. CGST PAYABLES RS. FOUR HUNDRED ONLY SGST PAYABLES RS. FOUR HUNDRED ONLY	<table style="width:100%;"> <tr> <td>Discount (-)</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td>Total Taxable Value</td> <td style="text-align: right;">16000.00</td> </tr> <tr> <td>CGST Tax (+) : 2.50%</td> <td style="text-align: right;">400.00</td> </tr> <tr> <td>SGST Tax (+) : 2.50%</td> <td style="text-align: right;">400.00</td> </tr> <tr> <td>IGST Tax (+) : 0.00%</td> <td style="text-align: right;">0.00</td> </tr> <tr> <td>Freight :</td> <td></td> </tr> <tr> <td>TCS : 1.000%</td> <td style="text-align: right;">168.00</td> </tr> <tr> <td>Other Charges</td> <td></td> </tr> </table>	Discount (-)	0.00	Total Taxable Value	16000.00	CGST Tax (+) : 2.50%	400.00	SGST Tax (+) : 2.50%	400.00	IGST Tax (+) : 0.00%	0.00	Freight :		TCS : 1.000%	168.00	Other Charges	
Discount (-)	0.00																
Total Taxable Value	16000.00																
CGST Tax (+) : 2.50%	400.00																
SGST Tax (+) : 2.50%	400.00																
IGST Tax (+) : 0.00%	0.00																
Freight :																	
TCS : 1.000%	168.00																
Other Charges																	

Rupees Rs. Sixteen Thousands Nine Hundred Sixty Eight Only ₹ 16968.00

TERMS AND CONDITIONS
 1. All prices Ex Factory Delivery 2. Goods once sold will not be taken back 3. The goods will be dispatched on customer's risk and responsibility 4. any claim arising this invoice is to be adjusted at surat 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted onto cloth 6. Interest @ 18%p a will be charged after due date 7. Every transaction under this bill shall be considered regarding the above terms & conditions 8. Kindly, mention the bill number with payment 9. Subject to Surat Jurisdiction

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
E. & O.E.

FOR SML FILMS LIMITED

 Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

SML FILMS LIMITED Plot No A/17-1, A/16-2, A/10-2, Ichapore Bhalpore, GIDC, Surat, Gujrat, India-394510 Website : www.smffilms.com CIN NO. : U24119GJ2002PLC040036 GSTIN NO : 24AAGCS6017G1ZJ		TRIPPLICATE FOR ASSESSEE Invoice No. : 4001660/21 Date : 14/07/2021 Challan No. : 4001660/21 Date : 14/07/2021 Vehicle No. : GJ05 BT 7396 Transporter : PARTY VEHICLE Lit No. : Date : 14/07/2021
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NAME & ADDRESS OF RECIPIENT (SUPPLY TO (BUYER)) K R ENTERPRISE BLOCK NO. 90, 52/3, 53/3, SAMIR INDUSTRIAL SOCIETY VIHAG 2, KARANJI, MAHOLI, DIST-SURAT GSTIN : 24BNZPR0228Q1ZM	NAME & ADDRESS OF DELIVERY AT (CONSIGNEE) K R ENTERPRISE BLOCK NO. 90, 52/3, 53/3, SAMIR INDUSTRIAL SOCIETY VIHAG 2, KARANJI, MAHOLI, DIST-SURAT GSTIN : 24BNZPR0228Q1ZM
--	--

Sl. Description of Goods & Specification	DI NO	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
LUMP WASTAGE	0	39151000	0 KGS	6680.000	10.00	66800.00

Metlon

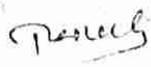
TCS Would be reflected in your Account after receipt of your Payment Total : 0 6680.000 Gross Value : 66800.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.	Discount (-) 0.00 Total Taxable Value 66800.00 CGST Tax (+) : 2.50% 1670.00 SGST Tax (+) : 2.50% 1670.00 IGST Tax (+) : 0.00% 0.00 Freight : : TCS : 1.000% 701.00 Other Charges
---	---

Rupees : Rs. Seventy Thousands Eight Hundred Forty One Only ₹ 70841.00

TERMS AND CONDITIONS
 1. All prices Ex Factory Delivery 2. Goods once sold will not be taken back. 3. The goods will be dispatched on customer's risk and responsibility 4. any claim arising this invoice is to be adjusted at surat 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted onto cloth 6. Interest @18%p a will be charged after due date 7. Every transaction under this bill shall be considered regarding the above terms & conditions 8. Kindly, mention the bill number with payment 9. Subject to Surat Jurisdiction.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer
 E. & O.E.

FOR SML FILMS LIMITED

 Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

SML FILMS LIMITED

Plot No A/17-1, A/16-2, A/10-2, Ichapore Bhalpore,
GIDC, Surat, Gujrat, India-394510

Website : www.smlfilms.com

CIN NO. U24119GJ2002PLC040936

GSTIN NO 24AAGCS601G1ZJ

Self
Authentic
Official
Stamp

TRIPLICATE FOR ASSESSEE

Invoice No. : 4U01939/21 Date : 05/09/2021
Challan No. : 4U01939/21 Date : 05/09/2021
Vehicle No. : DN 09 N 9881
Transporter : PARTY VEHICLE
LR No. : Date : 05/09/2021

NAME & ADDRESS OF RECIPIENT /SUPPLY TO (BUYER)

JAY AMBEY INDUSTRIES
PLOT NO.1, GF, SURVEY NO 217/1,
NR CANAL ROAD, DAMNI ROAD,
GSTIN : 26AVFPS8289R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

JAY AMBEY INDUSTRIES
217/1, NAVNEET SHAH INDL, ESTATE,
DADRA NAGAR HAVELI,
DADRA NAGAR HAVELI
GSTIN : 26AVFPS8289R1Z9

Sr. Description of Goods & Specification	DI NO	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
LUMPS		39151000	0 KGS	6200.000	5.00	31000.00

Mellon

CS Would be reflected in your Account after receipt of your Payment. Total : 0 6200.000 Gross Value : 31000.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

IGST PAYABLES RS. ONE THOUSANDS FIVE HUNDRED FIFTY ONLY

Discount (-) 0.00
Total Taxable Value 31000.00
CGST Tax (+) : 0.00% 0.00
SGST Tax (+) : 0.00% 0.00
IGST Tax (+) : 5.00% 1550.00
Freight :
TCS : 1.000% 326.00
Other Charges

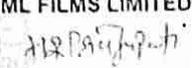
Rupees : Rs. Thirty Two Thousands Eight Hundred Seventy Six Only

₹ 32876.00

TERMS AND CONDITIONS:

1. All prices Ex Factory Delivery. 2. Goods once sold will not be taken back. 3. The goods will be dispatched on customer's risk and responsibility. 4. Any claim arising this invoice is to be adjusted at surat. 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality of yarn ceases once goods are converted onto cloth. 6. Interest @ 18% p.a will be charged after due date. 7. Every transaction under this bill shall be considered regarding the above terms & conditions. 8. Kindly, mention the bill number with payment. 9. Subject to Surat Jurisdiction.

Confirmed that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer
E & O.E.

FOR SML FILMS LIMITED

Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

SML FILMS LIMITED

Plot No A/17-1A/10-2/A/10-2, Ichapore Bhalpara,
GIDC, Surat, Gujarat, India-394510

Website: www.smlfilms.com
CIN NO. U24119GJ2002PLC040004
GSTIN NO. 24AAGCS6017G1ZJ

Self
Authenticated
Signature

TRIPPLICATE FOR ADDRESSEE

Invoice No. : 4U02300121 Date : 31/08/2021
Chalan No. : 4U02300121 Date : 31/08/2021
Vehicle No. : MH 40 T 0337
Transporter : PARTY VEHICLE
TR No. : Date : 31/08/2021

NAME & ADDRESS OF RECIPIENT (SUPPLY TO BUYER)

JAY AMBEY INDUSTRIES
PLOT NO.1, GF, SURVEY NO 217/1,
NR CANAL ROAD, DAMMI ROAD,
GSTIN : 26AVFPS8209R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

JAY AMBEY INDUSTRIES
217/1, NAVNEET SHAH INDL. ESTATE,
DADRA NAGAR HAVELI,
DADRA NAGAR HAVELI
GSTIN : 26AVFPS8209R1Z9

Sr.	Description of Goods & Specification	DI NO	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
	LUMPS		30151000	0 KGS	4660.000	5.00	23300.00

Motion

CS Would be reflected in your Account after receipt of your Payment. Total: 0 4660.000 Gross Value: 23300.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

Discount (-) 0.00
Total Taxable Value 23300.00
CGST Tax (+) : 0.00% 0.00
SGST Tax (+) : 0.00% 0.00
IGST Tax (+) : 5.00% 1165.00
Freight :
TCS : 1.000% 245.00
Other Charges

IGST PAYABLES RS. ONE THOUSANDS ONE HUNDRED SIXTY FIVE ONLY

Rupees : Rs. Twenty Four Thousands Seven Hundred Ten Only

₹ 24710.00

TERMS AND CONDITIONS:

1. All prices Ex Factory Delivery. 2. Goods once sold will not be taken back. 3. The goods will be dispatched on customer's risk and responsibility. 4. Any claim arising this invoice is to be adjusted at surat. 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted onto cloth. 6. Interest @ 18%p a will be charged after due date. 7. Every transaction under this bill shall be considered regarding the above terms & conditions. 8. Kindly, mention the bill number with payment. 9. Subject to Surat Jurisdiction.

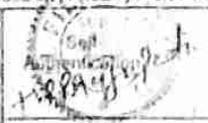
Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer
E & O E.

FOR SML FILMS LIMITED
Director/ Authorised Signatory

TAX INVOICE

FORM FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE OR PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

SML FILMS LIMITED
 Plot No. A/17-1/A/18-2/A/19-2, Ichapore Bhalpore
 GIDC, Surat, Gujarat, India-394510
 Website: www.smlfilms.com
 CIN NO. U24119GJ2002PLC040936
 GSTIN NO. 24AAGC50017G1ZJ



TRIPPLICATE FOR ASSESSEE

Invoice No : 4U02936/21 Date : 02/10/2021
 Chellan No : 4U02936/21 Date : 02/10/2021
 Vehicle No. DD 01 A 9222
 Transporter : PARTY VEHICLE
 ER No : Date : 02/10/2021

NAME & ADDRESS OF RECIPIENT/SUPPLY TO (BUYER)
JAY AMBEY INDUSTRIES
 PLOT NO.1, OF SURVEY NO 217H,
 NP-CANAL ROAD, DAMNI ROAD,
 GSTIN : 26AVEP8289R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)
JAY AMBEY INDUSTRIES
 217H, NAVNEET SHAH INDL. ESTATE,
 BADRANAGAR HAVELI,
 DADRANAGAR HAVELI,
 GSTIN : 26AVEP8289R1Z9

Sr. Description of Goods & Specification	DT NO	HSN CODE	No Of packages	Total Quantity (Net Wt)	Price/Unit Without GST Taxes	Total Assesable Value for GST Tax
LUMPS		39151000	0 KGS	6910.000	5.00	34550.00

Mettl on

TCS Would be reflected in your Account after receipt of your Payment. Total : 0 6910.000 Gross Value : 34550.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

Discount (-) 0.00
 Total Taxable Value 34550.00
 CGST Tax (+) : 0.00% 0.00
 SGST Tax (+) : 0.00% 0.00
 IGST Tax (+) : 0.00% 1728.00
 Freight : :
 TCS : 1.00% 303.00
 Other Charges

1000 PAYABLES RS. ONE THOUSANDS SEVEN HUNDRED TWENTY EIGHT ONLY

Rupees : Rs. Thirty Six Thousands Six Hundred Forty One Only ₹ 36641.00

TERMS AND CONDITIONS
 1. All prices Ex Factory Delivery. 2. Goods once sold will not be taken back. 3. The goods will be dispatched on customer's risk and responsibility. 4. Any claim arising on this invoice is to be adjusted at Surat. 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality of yarn ceases once goods are converted into cloth. 6. Interest @ 18% p.a. will be charged after due date. 7. Every transaction under this bill shall be considered regarding the above terms & conditions. 8. Kindly, mention the bill number with payment. 9. Subject to Surat Jurisdiction.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
E & O.E

FOR SML FILMS LIMITED

(Signature)
 Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE, 2017

SML FILMS LIMITED

Plot No A/17, 1 A/16-2 A/10, 2, Ichapore Bhatpore,
GIDC, Surat, Gujarat, India-394510

Website: www.smlfilms.com
CIN NO: U24119GJ2002PLC049936
GSTIN NO: 24AAGCS6017G1ZJ

TRIPPLICATE FOR ASSESSEE

Self
Authenticated
Stamp

Invoice No. : 4U03403/21 Date : 28/10/2021
Challan No. : 4U03403/21 Date : 28/10/2021
Vehicle No. : DN 09 L 9139
Transporter : PARTY VEHICLE
LR No. : Date : 28/10/2021

NAME & ADDRESS OF RECIPIENT/SUPPLY TO (BUYER)

JAY AMBEY INDUSTRIES
PLOT NO 1, GF, SURVEY NO. 21271,
NR CANAL ROAD, DAMNI ROAD,
GSTIN : 26AVFP58286R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

JAY AMBEY INDUSTRIES
217A, HAVNEET SHAH INDL, ESTATE,
DADRA NAGAR HAVELI,
DADRA NAGAR HAVELI,
GSTIN : 26AVFP58286R1Z9

Sr.	Description of Goods & Specification	GT NO	HSN CODE	No Of packages	Total Quantity (Nett. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
1	LUMPS		39151000	0 KGS	5260.000	5.00	26300.00

Motion

3 Would be reflected in your Account after receipt of your Payment. Total: 0 5260.000 Gross Value: 26300.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

Discount (-) 0.00
Total Taxable Value 26300.00
CGST Tax (+) : 0.00% 0.00
SGST Tax (+) : 0.00% 0.00
IGST Tax (+) : 18.00% 4734.00
Freight :
TCS : 1.000% 310.00
Other Charges

IGST PAYABLES RS. FOUR THOUSANDS SEVEN HUNDRED THIRTY FOUR ONLY

Rupees : Rs. Thirty One Thousands Three Hundred Forty Four Only ₹ 31344.00

TERMS AND CONDITIONS:

1. All prices Ex Factory Delivery 2. Goods once sold will not be taken back 3. The goods will be dispatched on customer's risk and responsibility 4. any claim arising this invoice is to be adjusted at surat 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours Our responsibility regarding the quality of yarn ceases once goods are converted onto cloth 6. Interest @ 18%p a will be charged after due date 7. Every transaction under this bill shall be considered regarding the above terms & conditions 8. Kindly, mention the bill number with payment 9. Subject to Surat Jurisdiction

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
E. & O.E.

FOR SML FILMS LIMITED
Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

TRIPPLICATE FOR ASSESSEE

SML FILMS LIMITED

Plot No A/17-1 A/18-2 A/10-2, Ichapore Bhatpara,
GIDC, Surat, Gujarat, India-394510

Website: www.smlfilms.com
CIN NO: U24119GJ2003PLC040936
GSTIN NO: 24AAGCS0017G1ZJ

Sell
Authorisation

Invoice No: 4U04082/21 Date: 08/12/2021
Challan No: 4U04082/21 Date: 08/12/2021
Vehicle No: 011 00 H 8803
Transporter: PARTY VEHICLE
LR No: Date: 08/12/2021

NAME & ADDRESS OF RECIPIENT (SUPPLY TO BUYER)

JAY AMBEY INDUSTRIES
PLOT NO. E. GF. SURVEY NO 21711,
NR CANAL ROAD, DAMNI ROAD,
GSTIN: 26AVFPS0209R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

JAY AMBEY INDUSTRIES
21711, NAVNET SHAHINDL ESTATE,
DADRA NAGAR HAVELI,
DADRA NAGAR HAVELI
GSTIN: 26AVFPS0209R1Z9

Sl.	Description of Goods & Specification	DI NO	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
1	LUMPS		29151000	0 KGS	8440.000	5.00	42200.00

Mention

Would be reflected in your Account after receipt of your Payment. Total: 0 8440.000 Gross Value: 42200.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit/Debit Cards powered by Rupay, BHIM UPI, QR Code, etc

GST PAYABLE RS. SEVEN THOUSANDS FIVE HUNDRED NINETY FOUR ONLY

Discount (-) 0.00
Total Taxable Value 42200.00
CGST Tax (+) : 0.00% 0.00
SGST Tax (+) : 0.00% 0.00
IGST Tax (+) : 18.00% 7596.00
Freight :
TCS : 1.00% 498.00
Other Charges

Rupees : Rs. Fifty Thousands Two Hundred Ninety Four Only. ₹ 50294.00

TERMS AND CONDITIONS

1. All prices Ex Factory Delivery. 2. Goods once sold will not be taken back. 3. The goods will be despatched on customer's risk and responsibility. 4. Any claim arising this invoice is to be adjusted at surat. 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality of yarn ceases once goods are converted onto cloth. 6. Interest @ 18% p.a will be charged after due date. 7. Every transaction under this bill shall be considered regarding the above terms & conditions. 8. Kindly, mention the bill number with payment. 9. Subject to Surat Jurisdiction.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
E & O E

FOR SML FILMS LIMITED

Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF GST TAX UNDER RULE 7 OF GST INVOICE RULE 2017

SML FILMS LIMITED

Plot No A/17-1 A/18-2 A/10-2, Ichapore Bhalpara,
GIDC, Surat, Gujarat, India-394510

Website : www.smlfilms.com

CIN NO. U24119GJ2002PLC040936

GSTIN NO. 24AAGCS6017G1Z1

Self
Authenticated

DUPLICATE FOR TRANSPORTER

Invoice No. : AU04751/21 Date : 10/01/2022
Challan No. : AU04751/21 Date : 10/01/2022
Vehicle No. : DN 09 U 2185
Transporter : PARTY VEHICLE
LR No. Date : 10/01/2022

NAME & ADDRESS OF RECIPIENT/SUPPLY TO (BUYER)

JAY AMBEY INDUSTRIES
PLOT NO.1, GF SURVEY NO.217/1,
NR CANAL ROAD, DAMNI ROAD,

GSTIN : 26AVFPS8209R1Z9

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)

JAY AMBEY INDUSTRIES
217/1, NAVNEET SHAH INDL. ESTATE,
DADRA NAGAR HAVELI,
DADRA NAGAR HAVELI

GSTIN : 26AVFPS8209R1Z9

Sr.	Description of Goods & Specification	DI NO	HSN CODE	No Of packages	Total Quantity (Net. Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
	LUMPS		39151000	0 KGS	9750.000	5.00	48750.00

Mellon

CS Would be reflected in your Account after receipt of your Payment

Total: 0 9750.000 Gross Value : 48750.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM UPI, UPI QR Code, etc.

Discount (-) 0.00
Total Taxable Value 48750.00
CGST Tax (+) : 0.00% 0.00
SGST Tax (+) : 0.00% 0.00
IGST Tax (+) : 18.00% 8775.00
Freight :
TCS : 1.00% 575.00
Other Charges

GST PAYABLES RS. EIGHT THOUSANDS SEVEN HUNDRED SEVENTY FIVE ONLY

Rupees : Rs. Fifty Eight Thousands One Hundred Only

₹ 58100.00

TERMS AND CONDITIONS

1. All prices Ex Factory Delivery 2. Goods once sold will not be taken back 3. The goods will be dispatched on customer's risk and responsibility 4. Any claim arising this invoice is to be adjusted at surat 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted onto cloth 6. Interest @18%p a will be charged after due date 7. Every transaction under this bill shall be considered regarding the above terms & conditions 8. Kindly mention the bill number with payment 9. Subject to Surat Jurisdiction.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
E. & O.E.

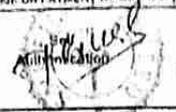
FOR SML FILMS LIMITED

Director/ Authorised Signatory

TAX INVOICE

INVOICE FOR REMOVAL OF TAXABLE GOODS FROM FACTORY OR WAREHOUSE ON PAYMENT OF TAX [PROHIBITIVE T OF GST REGD. FILE #11]

SML FILMS LIMITED
 Plot No A/17-1, A/18-2, A/19-2, Ichapore Bhalupura,
 GIDC, Surat, Gujarat, India-394510
 Website : www.smlfilms.com
 CIN NO. : U24119GJ2002PLC040938
 GSTIN NO. : 24AAOC86017012J



TRIPPLICATE FOR ASSESSOR

Invoice No. : 4U08193/21 Date : 14/02/2022
 Challan No. : 4U08193/21 Date : 14/02/2022
 Vehicle No. : DN 09 JI 8284
 Transporter : PARTY VEHICLE
 LR No. : Date : 14/02/2022

NAME & ADDRESS OF RECIPIENT (BUYER)
JAY AMBEY INDUSTRIES
 PLOT NO.1, GF, SURVEY NO.217/1,
 NS CANAL ROAD, DAMM ROAD.
 GSTIN : 28AVFPS8289R129

NAME & ADDRESS OF DELIVERY AT (CONSIGNEE)
JAY AMBEY INDUSTRIES
 217/1, NAVNEET SHAH INDL. ESTATE,
 DADRA NAGAR HAVELI,
 DADRA NAGAR HAVELI
 GSTIN : 28AVFPS8289R129

Sr.	Description of Goods & Specification	DI NO	HSH CODE	No Of packages	Total Quantity (Net Wt)	Price/Unit Without GST Taxes	Total Assessable Value for GST Tax
1	LUMPS		38151000	KGS	4380.000	5.00	21900.00

TCS Would be reflected in your Account after receipt of your Payment. Total : 4380.000 Gross Value : 21900.00

We accept payments in all types of electronic and digital modes i.e. through RTGS, NEFT, Credit / Debit Cards powered by Rupay, BHIM-UPI, UPI QR Code, etc.

IGST PAYABLES RS. THREE THOUSANDS NINE HUNDRED FORTY TWO ONLY

Discount (-)	0.00
Total Taxable Value	21900.00
CGST Tax (+) : 0.00%	0.00
SGST Tax (+) : 0.00%	0.00
IGST Tax (+) : 18.00%	3942.00
Freight	
TCS : 1.000%	258.00
Other Charges	

Rupees : Re. Twenty Six Thousands One Hundred Only ₹ 26100.00

TERMS AND CONDITIONS:
 1. All prices Ex-Factory Delivery 2. Goods once sold will not be taken back 3. The goods will be despatched on customer's risk and responsibility 4. any claim arising this invoice is to be adjusted at surat. 5. Complaints if any, regarding this invoice must be informed in writing within 24 hours. Our responsibility regarding the quality or yarn ceases once goods are converted onto cloth. 6. Interest @ 18% p.a will be charged after due date. 7. Every transaction under this bill shall be considered regarding the above terms & conditions. 8. Kindly, mention the bill number with payment. 9. Subject to Surat Jurisdiction.

Certified that the particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of additional consideration directly or indirectly from the buyer.
 E. & O.E.

FOR SML FILMS LIMITED

 Director/ Authorised Signatory

PRODUCTION OF METALIZED BOPET FILMS SUMMARY OF FINANCIAL OF YEAR 2021 - 2022

MONTH	INPUT			OUTPUT			
	(A) BOPET FILM (MT)	(B) ALUMINIUM (MT)	TOTAL INPUT MATERIAL CONSUMPTION (A+B) (MT)	(A) METALIZED BOPET FILMS PRODUCTION (MT)	(B) BOPET WASTAGE* (MT)	(C) SIDE CUTTING OR TRIM MATERIAL** (MT)	TOTAL OUTPUT (A+B+C) (MT)
21-Apr	1556.78	10.889	1567.669	1555.398	12.005	0.189	1567.592
21-May	1400.669	10.411	1411.08	1397.86	12.9	0.154	1410.914
21-Jun	1821.11	11.786	1832.896	1820.791	12.88	0.244	1833.915
21-Jul	2015.223	12.279	2027.502	2014.647	12.45	0.256	2027.353
21-Aug	2115.2	12.644	2127.844	2107.713	20.88	0.264	2128.857
21-Sep	1970.111	12.068	1982.179	1958.164	22.64	0.282	1981.086
21-Oct	1309.22	9.987	1319.207	1308.305	10.168	0.195	1318.668
21-Nov	1615.566	11.073	1626.639	1614.541	11.55	0.265	1626.356
21-Dec	1905.333	11.943	1917.276	1894.208	22.556	0.222	1916.986
22-Jan	1882.228	11.889	1894.117	1881.677	12.22	0.239	1894.136
22-Feb	715.662	4.642	720.304	711.511	9.223	0.116	720.85
TOTAL	18307.102	119.611	18426.713	18264.815	159.472	2.426	18426.713

SUMMARY OF GENERATED METALIZED BOPET FILM TRIM OR SLIT MATERIAL STOCK

STOCK SUMMARY OF FINANCIAL OF YEAR 2021 - 2022						
SR. NO.	MONTH	OPENING STOCK QTY (KG)	GENERATED QTY (KG)	SALE QTY (KG)	CLOSING STOCK (KG)	METALIZED BOPET FILMS PRODUCTION (MT)
1	21-Apr	2103.4	189	0	2292.4	1555.398
2	21-May	2292.4	154	0	2446.4	1397.86
3	21-Jun	2446.4	244	0	2690.4	1820.791
4	21-Jul	2690.4	256	0	2946.4	2014.647
5	21-Aug	2946.4	264	505	2705.4	2107.713
6	21-Sep	2705.4	282	2987.4	0	1958.164
7	21-Oct	0	195	0	195	1308.305
8	21-Nov	195	265	0	460	1614.541
9	21-Dec	460	222	0	682	1894.208
10	22-Jan	682	239	0	921	1881.677
11	22-Feb	921	116	0	1037	711.511
TOTAL			2426	3492.4	TOTAL	18264.815

SUMMARY OF SALE

SUMMARY OF SALE				
SR. NO.	DATE	INVOICE NUMBER	NAME OF UNIT TO SALE	QUANTITY (KG)
1	25/08/2021	4U02256/21	HAPPY HANDS PLASTIC SOLUTIONS, OLPAD, SURAT	505
2	10/09/2021	4U02554/21	HAPPY HANDS PLASTIC SOLUTIONS, OLPAD, SURAT	1269.80
3	10/09/2021	4U02568/21	HAPPY HANDS PLASTIC SOLUTIONS, OLPAD, SURAT	949.60
4	13/09/2021	4U02602/21	HAPPY HANDS PLASTIC SOLUTIONS, OLPAD, SURAT	768.00
TOTAL QUANTITY				3492.40



Gujarat Pollution Control Board

Regional Office SURAT

ISO 9001 & ISO 14001 Certified

33B, Belgium Square, Typical First Floor, Silver Plaza Complex, Opp. Linear Bus Stand,
Ring Road, Surat 395003 Phone: (0791) 2442696 Website: www.gpcb.gov.in
Scribble website: <http://gpcb.gujarat.gov.in> E-mail: rcop@gpcb.gujarat.gov.in

By: R.F.A.D.

REGISTRATION FOR UNITS ENGAGED IN PROCESSING OR RECYCLING OF PLASTIC WASTE

UNDER RULE 13(3) PLASTIC WASTE MANAGEMENT RULES, 2016

No. GPCR/PWMR-15-73106 Form II/SRT/06/19862

/20-21

05 AUG 2021

To,
M/S. Happy Hands Plastic Solution,
Plot No:6-9, Jal Bhumi Industries Estate,
Atodara, Olpad, Surat.

The Registration number: GPCR/PWMR/PMS/2021/159

Date of issue: 23/06/2021

In accordance with the provision of Rules 13(3) of The Plastic Waste Management Rules, 2016 registration granted to M/S. Happy Hands Plastic Solution, Plot No:6-9, Jal Bhumi Industries Estate, Atodara, Olpad, Surat, as a Recycler for the following products.

Sr. No.	Activity	Quantity (MT/Month)
Recycling of total Plastic Waste		
1	PET (Polyethylene Terephthalate)	400.000
2	HDPE (High Density Polyethylene)	150.000
3	V (Vinyl-PVC)	50.000
4	LDPE (Low Density Polyethylene)	550.000
5	PP (Polyethylene)	550.000
6	Other (Specify)	100.000

1. Specific Conditions:

- This Registration is valid up to Dt:22/06/2024
- Recycling of plastic waste shall conform to the Indian Standard: IS 14534:1998 titled as Guidelines for Recycling of Plastics, as amended from time to time.
- Industry shall receive and recycle the plastic waste for manufacturing of plastic granules/Lumps/ Master Batch - 1800.000 MT/Month.
- Recycling of plastic waste shall conform to the Indian Standard: IS 14534:1998 titled as Guidelines for Recycling of Plastics, as amended from time to time;

73106

Page 1

5. Thermo set plastic waste including **Sheet Moulding Compound (SMC)/Fiber Reinforced Plastic and Non recyclable plastic waste** shall be processed and disposed off as per the guidelines issued from time to time by the Central Pollution Control Board.
6. Unit shall maintain the complete record of the reception of plastic waste including name and address of suppliers and quantity received on day to day basis.
7. Unit shall ensure Plastic Waste recycling in environment sound manner & if any waste generated from process, it should be recycled.
8. Unit shall possess appropriate facilities, technical capabilities and equipment to handle plastic waste safely.
9. Unit shall submit a copy of MoU with Producer/Importer/Brandowner for compliance of their EPR liability, if any.
10. Unit shall submit a copy of MoU with Waste Management Agency for recycling of collected plastic waste as a part of concern Producer/Importer/Brandowners EPR liability, if any.
11. Unit shall submit a copy of MoU with U.I.Bs for collection, transportation, storage, and disposal of plastic waste, if any.
12. Unit shall comply with conditions of CCA granted by this board.

The authority reserves the right to stipulate additional conditions if found necessary. The applicant in a bound shall implement these conditions.

For and on behalf of
Gujarat Pollution Control Board



(P. U. Dave)
Regional Officer



Gujarat Pollution Control Board

Regional Office-SURAT

ISO-9001 & ISO-14001 Certified

338, Belgium Square, Typical First Floor, Silver Plaza Complex, Opp. Linear Bus Stand,
Ring Road, Surat- 395003. Phone: (0791) 2442896 Website : www.gpcb.gov.in

XGN website : <http://gpcb.xgn.gujarat.gov.in> E-mail : ro-gpcb-surat@gujarat.gov.in

By R.F.A.D

**REGISTRATION FOR MANUFACTURING OF PLASTIC ROW
MATERIALS
UNDER RULE 13(4) PLASTIC WASTE MANAGEMENT RULES, 2016**

No: GPCB/PWMR-ID-73106-Form-III/SRT/19963

/20-21

05 AUG 2021

To,
M/S. Happy Hands Plastic Solution,
Plot No:6-9, Jal Bhumi Industries Estate,
Atodara, Olpad, Surat.

The Registration number: GPCB/PWMR/PMS/2021/159

Date of issue: 23/06/2021

In accordance with the provision of Rules 13(2) of The Plastic Waste Management Rules, 2016 registration granted to M/S. Happy Hands Plastic Solution, Plot No:6-9, Jal Bhumi Industries Estate, Atodara, Olpad, Surat as a Manufacturer for the following products.

Sr. No.	Activity	Quantity
1	Plastic Granules / Pallets	1500 MT/M

• **Specific Conditions: -**

- This Registration is valid up to Date : 22/06/2024
- Industry shall receive and recycle the plastic waste for manufacturing of plastic Lumps/Granules/Master Batch 1500.000 MT/Month
 - Unit shall maintain the complete record of the reception of plastic waste including name and address of suppliers and quantity received on day to day basis, if any.
 - Unit shall sell or provide or arrange plastic to be used as raw material only to the producer having valid registration from the concerned State Pollution Control Boards or Pollution Control Committee.
 - Unit shall maintain the complete record of selling of plastic raw material (Plastic Lumps Granules/Master Batch) to the producer including their name, address and quantity on day to day basis & submit to the board quarterly.
 - Unit shall comply with conditions of CCA granted by this board.

The authority reserves the right to stipulate additional conditions if found necessary. The applicant in a bound shall implement these conditions.

For and on behalf of
Gujarat Pollution Control Board

(P. U. Dave)
Regional Officer



ગુજરાત ઔદ્યોગિક વિકાસ નિગમ

(ગુજરાત સરકાર સ્થાપિત ઉપક્રમ)

કાર્યપાલક ઈજનેરશ્રી

કાર્યપાલક ઈજનેરશ્રીની કચેરી જી.આઈ.ડી.સી. વિકાસ બિલ્ડિંગ, ૬૫ ગાંધીનગર મહાનગર,
સુરત-૩૯૫ ૦૦૧ ફોન નં. (૦૨૬૧)૨૪૭૩૩૨૯ Email:- zcn-sr1@gidcgujarat.org



ક્રમાંક:ગુ.ઐ.વિ.નિ./કા.ઈ/સુરત/ 1435

તા:-

5 MAR 2022

પ્રતિ,

માન. કલેક્ટરશ્રી,

સુરત જીલ્લા સેવા સદન,

અઠવાલાઈન્સ, સુરત.

વિષય :- ઈચ્છાપોર ઔદ્યોગિક વસાહત ખાતે આવેલ મે. એસ.એમ.એલ. ફિલ્મસ ઈન્ડસ્ટ્રીઝ લીમીટેડ બાબત.

સંદર્ભ :- ૧) નેશનલ ગ્રીન ટ્રીબ્યુનલ પ્રિન્સીપલ બેન્ચ ઓરીજનલ અરજી નં. ૪૩૮/૨૦૨૧.

૨) માન. કલેક્ટરશ્રી, સુરતની અધ્યક્ષતામાં તા. ૨૫/૦૨/૨૦૨૨ ના રોજ થયેલ મિટીંગ અન્વયે.

માન. સાહેબશ્રી,

જય ભારત સહ સવિનય જણાવવાનું કે ઈચ્છાપોર ઔદ્યોગિક વસાહત ખાતે આવે એસ.એમ.એલ. ફિલ્મસ ઈન્ડસ્ટ્રીઝ લીમીટેડ સંદર્ભે તા. ૨૫/૦૨/૨૦૨૨ ના રોજ માન. કલેક્ટરશ્રી, સુરતની અધ્યક્ષતામાં મિટીંગ થયેલ જેમાં CPCB ના પ્રતિનિધિશ્રી, GPCB ના પ્રતિનિધિશ્રી, SEIAA ના પ્રતિનિધિશ્રી અને અત્રેની કચેરીના પ્રતિનિધિશ્રી હાજર રહેલ.

સદર મિટીંગમાં ચર્ચા થયા મુજબ એસ.એમ.એલ. ફિલ્મસ ઈન્ડસ્ટ્રીઝ લીમીટેડ દ્વારા સદર જગ્યામાંથી ભુતકાળમાં માટી ખોદાણ કરી નાખેલ અને વૃક્ષો કાપી નાખેલ તેમ જણાવેલ હતું. સદર બાબતે જણાવવાનું કે પ્લોટ નં. એ-૧૭/૧ મે. જય અંબે એન્ડ સન્સને તા. ૧૧/૦૧/૨૦૦૫ ના રોજ ફાળવેલ અને પ્લોટ નં. એ-૧૭/૨ મે. બાલાજી એન્ડ સન્સને તા. ૧૧/૦૧/૨૦૦૫ ના રોજ ફાળવેલ.(જેની નકલ આ સાથે સામેલ છે.) સદર બંને પ્લોટો કે જે હાલ મે. એસ.એમ.એલ. ફિલ્મસ દ્વારા વપરાશ કરી રહેલ છે સદર બંને પ્લોટોનો અત્રેની કચેરીનો રેકર્ડ જોતાં માટી ખોદાણ તથા વૃક્ષો કાપવા અંગેનો કોઈ રેકર્ડ કે જે તે વખતની સદર બાબતની કોઈ ફરીયાદ ઉપલબ્ધ નથી. પરંતુ વર્ષ ૨૦૦૬ ની ગુગલ ઈમેજ જોતા ધ્યાને આવે છે કે સદર પ્લોટોમાં છુટા છવાયા ઝાડી આખરા હતા.(ગુગલ ઈમેજ આ સાથે સામેલ છે.) જે તે વખતના ફાળવણીદારશ્રી દ્વારા ઝાડી આખરા કાપેલ હોઈ તેવું લાગતું નથી. તેમજ સદર જગ્યામાં માટી ખોદાણ કરેલ હોય તેવું પણ ધ્યાને આવતું નથી. ત્યારબાદ તા. ૨૫/૦૮/૨૦૧૧ ના રોજ પ્લોટ નં. એ-૧૭/૧ મે. જય અંબે એન્ડ સન્સના નામેથી મે. સુરત મેટાલિક્સ લી. ના નામે તબદીલ થયેલ. જે સમયે તેઓ દ્વારા પ્લોટ પર બાંધકામ કરવા માટે માટી ખોદાણ કરેલ હોય જેથી ફાળવણીદારશ્રી દ્વારા કોઈ પણ પરવાનગી વગર માટી ખોદાણ કરવાનો પ્રશ્ન ઉપસ્થિત થતો નથી. અને

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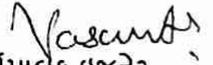
જી.આઈ.ડી.સી.
૨૫/૩/૨૨

ત્યારબાદ સદર પ્લોટ તા. ૨૩/૦૮/૨૦૧૭ ના રોજ મે. સુરત મેટાલિક્સ લી. ના નામેથી મે. એસ.એમ.એલ. ફિલ્મસ લી. ના નામે તબદીલ થયેલ છે. પ્લોટ નં. એ-૧૭/૨ મે. બાલાજી એન્ડ સન્સ ના નામેથી મે. શ્રેયા ટેક્સ ફેબ પ્રા. લી. ના નામે તા. ૨૬/૦૮/૨૦૦૮ ના રોજ તબદીલ થયેલ છે. (જે હુકમોની નકલ આ સાથે સામેલ છે.)

વધુમાં, મે. એસ.એમ.એલ. ફિલ્મસ ઈન્ડસ્ટ્રીઝ લીમીટેડ દ્વારા પ્લોટ નં. એ-૧૭/૧ ના બાંધકામના નકશા સુડા કચેરીમાં પત્ર નં. ૪૭૭૬/૮૯૩૦ તા. ૨૬/૦૮/૨૦૧૬ દ્વારા મંજૂર કરાવેલ છે. જેની નકલ આ સાથે સામેલ છે. સદર પ્લોટ નિગમે મે. એસ.એમ.એલ. ફિલ્મસ લી. ના નામે તા. ૨૩/૦૮/૨૦૧૭ ના રોજ પોલીએસ્ટર ફિલ્મસ ઈન્ડ.ના ઉત્પાદન માટે તબદીલ કરી આપેલ છે. અને પ્લોટ નં. એ-૧૭/૨ ના બાંધકામના નકશા તા. ૦૯/૦૪/૨૦૨૧ ના રોજ ઓનલાઈન અત્રેની કચેરી દ્વારા મંજૂર કરેલ છે તેમજ સદર પ્લોટની તબદીલી પ્રક્રિયા હાલ ચાલી રહેલ છે. જે આપ સાહેબશ્રીની જાણ સારું.

આભાર સહ સદર રજૂ.


નાયબ કાર્યપાલક ઇજનેર
જી.આઇ.ડી.સી., સુરત


કાર્યપાલક ઇજનેર
જી.આઇ.ડી.સી., સુરત

બિડાણા: - ઉપર મુજબ.

નકલ સવિનય રવાના પ્રતિ :-

૧) અધિક્ષક ઇજનેરશ્રી(દ.ગુ.), જીઆઈડીસી, સુરત તરફ જાણ સારું.

૨) પ્રાદેશિક મેનેજરશ્રી, જીઆઈડીસી, સુરત તરફ જાણ સારું.

૩) પ્રાદેશિક ઓફિસર, જી.પી.સી.બી., સુરત ૩૩૮, બેલ્જીયમ સ્કેવર, પહેલા માળ, લિનિયર બસ સ્ટેન્ડ, રીંગ રોડ, સુરત -૩૯૫૦૦૩ તરફ જાણ સારું.

Image Year 2012

Google Earth

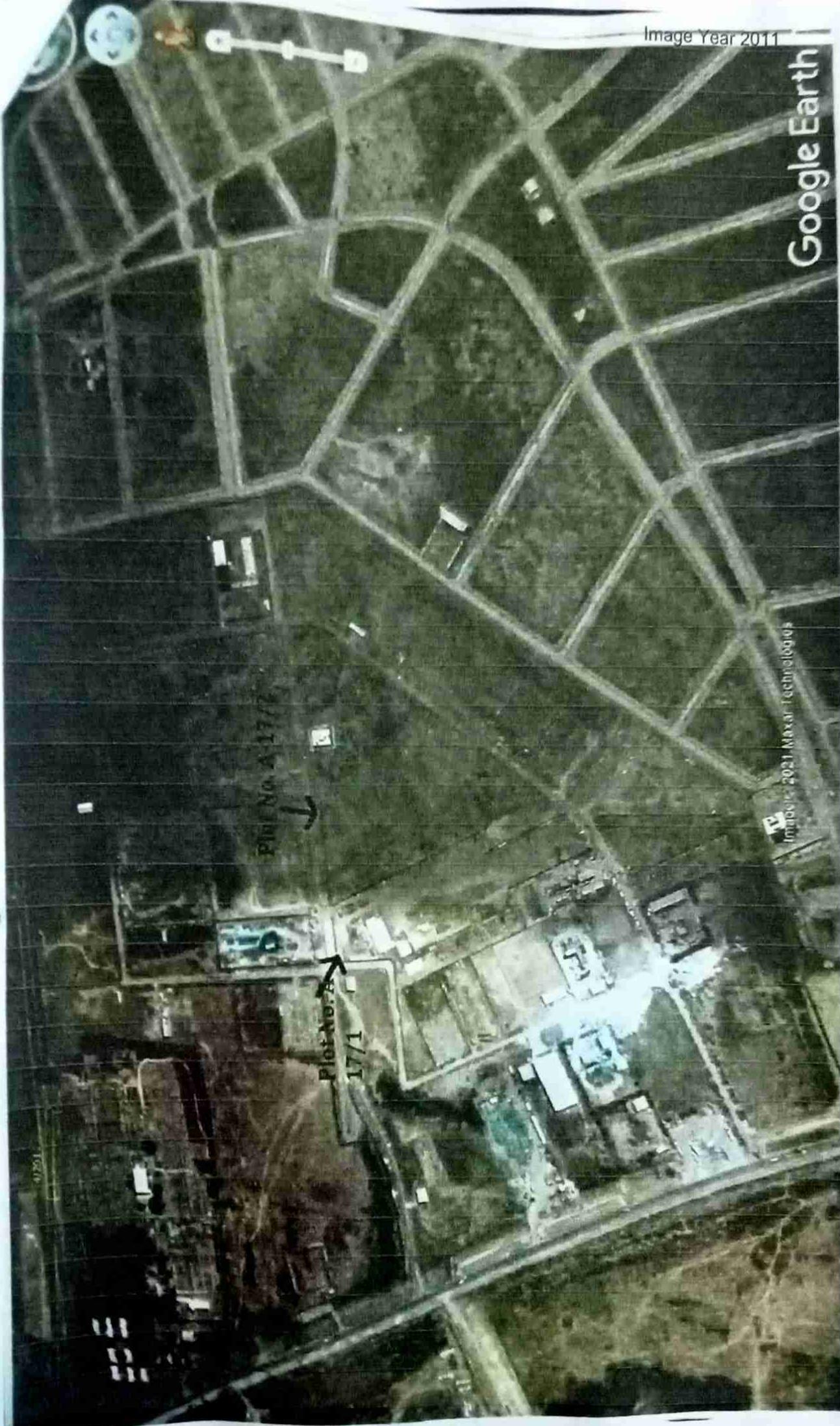
Plot No. A-17/2



Plot P.A-17

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Plot No. A 1777

Plot No. A
1771

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Plot No. A-17/2



Plot No. A-17/1



Image © 2010 Google Technologies



6/20/10



Google Earth

Image Year 2008



Plot No. 1772



Plot No. 1771



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Plot No. A-17/2



Plot No. A-17/1



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